

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2022

ORDER NO. 182 of 2022

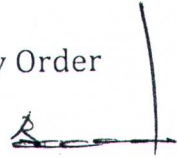
Hon'ble President is pleased to partially modify the roster order no. 177 of 2022 for **CESTAT, New Delhi** on **28.10.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 28.10.2022 At 2:30 p.m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	ST/ROM/50466/2022 in ST/51613/2016 CST Delhi vs. Foodworld

Note:

1. The hearing of the Division bench matters as per Roster Order No. 180/2022 will be taken up after the hearing of the above matter.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2022

ORDER NO. 183 of 2022

Hon'ble President is pleased to order additional sitting for **CESTAT, New Delhi** on **31.10.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 31.10.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 31.10.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2022

ORDER NO. 184 of 2022

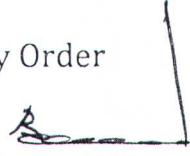
Hon'ble President is pleased to order additional sitting for **CESTAT, New Delhi** on **14.11.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 14.11.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 14.11.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2022

ORDER NO. 185 of 2022

Hon'ble President is pleased to order additional sitting for **CESTAT, New Delhi** on **18.11.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 18.11.2022 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter in ST/50007/2016 M/s MTNL Vs. CST Delhi

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2022

ORDER NO. 186 of 2022

Hon'ble President is pleased to order additional sitting for CESTAT, New Delhi on 23.11.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 23.11.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 23.11.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
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